

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CRI-89/2020**

Kashinath Shetye

...Applicant.

Vs

Vishwesh Karpe and anr

...Respondents.

Petitioner present in person.

Shri M. Amonkar, Addl. Public Prosecutor for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date:8th December 2020.

P.C.

Mr. M. Amonkar, the learned Additional Public Prosecutor, seeks time to get instructions.

2. Issue notice to the other respondents returnable in two weeks.
3. Post the matter on 12.1.2021.

DAMA SESHADRI NAIDU, J.

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